

22.2.90

ORIGINAL APPLICATION NO.141/90

V.N. SUGUNAN AND OTHERS VS. SECY. MINISTRY OF FINANCE ANDOTH

Shri Babu Thomas-for applicant.

Shri PS Biju-rep. SCGSC.

SPM & AVH

Issue notice on admission to the respondents
returnable on 19th March, 1990.

2

SC

22.2.90

19.3.90

SPM & AVH

Shri Babu Thomas-for applicant.

Shri PS Biju-rep. SCGSC.

Heard. ADMIT.

Respondents to file counter affidavit within four weeks with a copy to the learned counsel for the applicant, who may file rejoinder if any within one week thereafter with a copy to the learned counsel for the respondents. Both counsel undertakes to file counter/rejoinder within the prescribed time.

List before Division Bench for final hearing on 24th April, 1990.

M.P. for joint application is allowed.

3
19.3.90

NVK & AVH

Mr Babu Thomas for applicant

Mr VV Sidharthan, ACGSC for Res.1&2

Mr MR Rajendran Nair for Res-3

When the case came up for hearing the counsel for the applicant submitted that he would like to withdraw the application with liberty to file fresh application, if the applicant have any grievance ^{for} thereafter.

Accordingly we close this application as having become infertile. been withdrawn

A copy of this order may be given to the counsel for the applicant by hand.

24-4-90

Notice issued
on 27.2.90
OVS
27/2

As per order dt. 2/4/90
OA 103/90, this case is to
be posted alongwith that
case. (in c-2)

1/4
9/4

Mr. V.V. Sidharthan,
Case filed mto
Appeal for
(4 & 2) on 12.4.90

(1)

The person con
order communicated
on 26.4.90

FILE CLOSED

PK